

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

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No. O.A. 350/00440/2014

Date of order: 18.2.2016

Present : Hon'ble Justice Shri Vishnu Chandra Gupta, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

SOMA DUTTA

VS.

UNION OF INDIA & ORS. (Eastern Railway)

For the Applicant : Mr. C. Sinha, Counsel

For the Respondents : Mr. A.K. Guha, Counsel

ORDER (Oral)

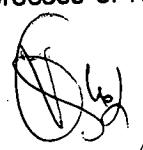
Justice Shri Vishnu Chandra Gupta, Judicial Member:

Heard the Ld. Counsel for the petitioner and the respondents.

2. The petitioner, Soma Dutta, appeared in the examination conducted by the RRC under Employment Notice No. 0110 of 2010. According to the petitioner he succeeded in the written as well as PET test. But the merit list has not been declared and she was not directed to appear for medical test.

3. The Ld. Counsel appearing for the respondents submits that the process of recruitment has not been completed by now on account of pending litigation. It was informed that none of the Court or Tribunal passed any order staying the process of recruitment.

4. Hence, in view of the above, the petition is finally disposed of with a direction upon the RRC to complete the process of recruitment positively within



three months from the date of filing certified copy of this order and declare the list of successful candidates.

5. With this observation, the petition is finally disposed of. There shall be no orders as to costs.

(Jaya Das Gupta)
MEMBER(A)

(Vishnu Chandra Gupta)
MEMBER(J)

SP